

DIVISION BENCH
COURT - I

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/137(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS ANAND KUMAR AGARWAL
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Ms. Shalini Dey, Adv. : For Financial Creditor

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. Ld. Counsel for the Financial Creditor states that the supplementary affidavit for service upon Personal Guarantor has been filed. However, because of some technical issue, it could not be uploaded. She seeks one week's time to file the same. Time is allowed.
3. Post this matter thereafter on **26/6/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)